

Phosphate. It has been, however, noticed that manufacturers of superphosphate, who had organised their marketing and promotional arrangements efficiently, had no difficulty in selling their output.

#### Stamps on Indian Flora and Fauna

\*325. SHRI VISHWANARAYAN SHASTRI : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) how many postage stamps were issued by the Postal Department on Indian flora and fauna during the last three years ;

(b) whether there is any scheme or proposal to issue more stamps on Indian flora and fauna ; and

(c) if so, the details thereof ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) Only four stamps, on Indian Birds were issued on 31-12-68.

(b) and (c). Stamps on flora and fauna require printing in multicolour. For want of multicolour printing machinery no scheme could be formulated to print such stamps.

The proposal to issue stamps on Indian Flora and Fauna will be considered with the installation of multicolour printing equipment sometime next year.

#### Import of Foodgrains

\*326. SHRI BHOGENDRA JHA :  
SHRI CHANDRA SHEKAR SINGH :  
SHRI VASUDEVAN NAIR :  
DR. RANEN SEN :  
SHRI SARJOO PANDEY :  
SHRI GADILINGANA GOWD :  
SHRI PRAKASH VIR SHASTRI :  
SHRI SHIVA CHANDRA JHA :  
SHRI SITARAM KESRI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the estimates of production of foodgrains during 1968-69 ;

(b) the targets fixed for import of foodgrains for 1968-69 ;

(c) the quantity of foodgrains imported so far and the value thereof ; and

(d) the quantity of foodgrains expected to be imported in the remaining period of the current year and the names of countries with whom agreements have been made in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Firm estimates of production of foodgrains crops for 1968-69 would become available only after the close of the current agricultural year 1968-69 i.e. some time in July-August, 1969.

(b) According to present assessment, a quantity of about 5.1 million tonnes is likely to be imported during the financial year 1968-69.

(c) The total quantity of foodgrains imported during the period 1st April, 1968 to 31st January, 1969 amounted to 45.4 lakh tonnes valued at approximately Rs. 293.64 crores.

(d) A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT—217/69].

#### Provident Fund Arrears

\*327. SHRI VISHWNATHA MENON :  
SHRI GANESH GHOSH :  
SHRI K. M. ABRAHAM :

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 2579 on the 28th November, 1968 and state :

(a) whether the sub-Committee appointed by the Central Board of Trustees of the Employees Provident Fund to go into the question of defaults has submitted its report ;

(b) if so, the details thereof ;

(c) the action taken thereon ; and

(d) if not, when the report is likely to be submitted and the reason for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) to (d). The Sub-Committee submitted the report to the Chairman, Central Board of Trustees, Employees, Provident Fund on 18-1-1969. The report has since been circulated to the members of the Central Board of Trustees and is expected to be considered by the Board at its next meeting to be held on the 26th April, 1969.

#### Employment in Laccadive Islands

\*328. SHRI P. M. SAYEED : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the extent of employment opportunities created in various plan periods in Laccadive Islands ; and

(b) the extent to which these were utilised ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). Information is being collected and would be laid on the Table of the Sabha.

सरकारी क्षेत्र में ट्रैक्टर बनाने वाला कारखाना स्थापित करना

\*329. श्री रघुबीर सिंह शास्त्री : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ट्रैक्टरों तथा आयातित ट्रैक्टरों के फालतू पुर्जों की भारी कमी को ध्यान में रखते हुए सरकारी क्षेत्र में ट्रैक्टर बनाने का कारखाना स्थापित करने का सरकार का विचार है ;

(ख) यदि हाँ, तो प्रस्तावित परियोजना का व्यौरा क्या है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे) : (क) जी, हाँ ।

(ख) व्यौरे परीक्षाधीन हैं ।

(ग) प्रश्न नहीं होता ।

#### खानिकों की काम करने की स्थिति

\*330 श्री रामाबतार शास्त्री : क्या भ्रम तथा पुनर्वास मन्त्रो यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत की खानों में कार्य करने वाले श्रमिकों की स्थिति बड़ी दयनीय है ;

(ख) क्या यह भी सच है कि उनके लिए निवास स्थान तथा पीने के पानी की व्यवस्था करने की समस्या बहुत गम्भीर है ;

(ग) यदि हाँ, तो क्या सरकार ने इन समस्याओं को हल करने की कोई योजना बनाई है ; और

(घ) यदि हाँ, तो उसका व्यौरा क्या है ?

भ्रम, रोजगार तथा पुनर्वास मंत्रालय में राज्य मन्त्री (श्री भागवत भ्वा झाजाब) : (क) से (ग). सामान्य रूप से इस प्रश्न का स्पष्ट रूप से उत्तर देना कठिन होगा, लेकिन ऐसे क्षेत्र अवश्य हैं जहाँ स्थिति सुधारनी होगी ।

खान अधिनियम, 1952 खानों में कार्य करने की दशाओं के बारे में व्यवस्था करता है और केन्द्रीय सरकार ने इस अधिनियम को क्षेत्र में कारगर ढंग से लागू करने के लिए एक उपयुक्त प्रशासनिक तन्त्र स्थापित किया है ताकि श्रमिकों को अवश्य ही इस अधिनियम के उपबन्धों से लाभ प्राप्त हो । उदाहरण के लिए इस अधिनियम में खान मालिकों पर पर्याप्त पेय जल की व्यवस्था करने का दायित्व निर्धारित है । इसके अलावा, केन्द्रीय सरकार ने कोयला, अभ्रक और कच्चा लोहा खानों के श्रमिकों के हित के लिए सांविधिक कल्याण निधि स्थापित की है, जिसके अन्तर्गत आवास तथा विशेष रूप से पानी की सप्लाई की योजनाओं को चलाने के लिए पर्याप्त उपबन्ध मौजूद हैं । वर्तमान चाबू विभिन्न आवास योजनाओं के अन्तर्गत